(b) if not, whether the scenes and dialogues of commercial advertisements telecast by the Doordarshan are worthy of viewing by a family sitting together, in the context of Indian culture; and

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(c) the steps Government propose to take to check telecast of obscene commercial advertisements?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI V. N. GADGIL): (a) No, Sir.

- (b) Commercial advertisements being shown on Doordarshan are in accordance with the Code for Commercial Advertising on Doordarshan which has been laid down keeping in mind suitability of an advertisement for family viewing.
  - (c) Does not arise.

## Standard of serials and programmes shown on Television

- 445. SHRI NIRMAL KHATTRI: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:
- (a) the steps being taken to arrest the declining standards of the serials being shown on the Television and also to improve the quality of other programmes; and
- (b) whether Government propose to appoint a study team to find out the causes of declining standard and suggest remedial measures?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI V. N. GADGIL): (a) It is not a correct generalisation that the standard of T. V. serials is declining. It has, however, been the constant endeavour of Doordarshan to improve the standard of all TV programmes, including serials. There could be some difference of opinion about Doordarshan's programmes because of variance in the perception and tastes of the audience. Doordarshan tries to cater to different audience groups and, therefore,

- all the programmes cannot be judged by the same yardstick.
- (b) No, Sir. There is no such proposal. However, the programmes are constantly reviewed as a part of the normal exercise in Programme Planning.

[English]

## National Housing Bank for housing 446. SHRI SRIKANTA DAT

446. SHRI SRIKANTA DATTA NARASIMHARAJA WADIYAR: Will the Minister of URBAN DEVELOP-MENT be pleased to state:

- (a) whether Government have a proposal to set up a National Housing Bank;
- (b) if so, what would be the main functions of the National Housing Bank;
- (c) when such a Housing Bank is proposed to be set up; and
- (d) the details of the National housing schemes launched in different States and how far the National Housing Banks will be of use to the housing schemes launched in different States?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVE-LOPMENT (SHRI DALBIR SINGH):
(a) to (d) The proposal to set up a National Housing Bank is yet to be finalised.

### Dairy programme under S.F.D.A. in Karnataka

- 447. SHRI SRIKANTA DATTA NARASIMHARAJA WADIYAR: Will the Minister of AGRICULTURE be pleased to state:
- (a) the districts in Karnataka which have been selected for Dairy Development Programme under Small Farmers Development Programme under Small Farmers Development Agency (SFDA); and
- (b) the number of small and marginal farmers and other agricultural workers involved under SFDA, who have been financed for Dairy Development Programme in those districts so far?

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOP-MENT (SHRI RAMANAND YADAV):
(a) The SFDA Programme was merged with the Integrated Rural Development Programme (IRDP) from October 1980 when the IRDP was extended to all the blocks in the country. The IRDP is being implemented in all the districts of Karnataka.

(b) Separate figures of beneficiaries assisted in the Dairy sector are not available. However according to the findings of the concurrent evaluation for the period October 1985 to March 1986 about 55% of the beneficiaries in Karnataka were assisted with schemes under Animal Husbandry. In all 7.15 lakh families were assisted under IRDP in Karnataka in the VI Five Year Plan and 1.49 lakh during 1985-86.

#### Milk processing plants in Karnataka

448. SHRI SRIKANTA DATTA NARASIMHARAJA WADIYAR: Will the Minister of AGRICULTURE be pleased to state:

- (a) the number of milk processing plants in the Central sector set up in the country so far;
- (b) how many such milk processing plants have been set up in Karnataka; and
- (c) the number of new milk processing plants proposed to be set up in Karnataka in the financial year 1986-87?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION (SHRI YOGEN-DRA MAKWANA): (a) to (c) The information is being collected and will be laid on the Table of the House.

# Implementation of Rural Development Programme

# 449. SHRI CHINTAMANI JENA: SHRI AMARSINH RATHAWA:

Will the Minister of AGRICULTURE be pleased to state:

- (a) whether some deficiencies have been observed in the implementation of the Rural Development Programme in certain States; and
- (b) if so, the names of those States and the nature of deficiencies observed?

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOP-MENT (SHRI RAMANAND YADAV):
(a) and (b) A concurrent evaluation of IRD Programme has been started by Government of India since October, 1985. For this purpose, data/information are being collected every month from 36 districts on a random rotating sample basis. The main findings of the surveys upto March 1986 have been brought out. The States/U.Ts covered by the surveys for the period October 1985 to March, 1986 are as under:

- 1. Andhra Pradesh
- 2. Assam
- 3. Bihar
- 4. Gujarat
- 5. Haryana
- 6. Himachal Pradesh
- 7. Jammu & Kashmir
- 8. Karnataka
- 9. Kerala
- 10. Madhya Pradesh
- 11. Maharashtra
- 12. Manipur
- 13. Orissa
- 14. Punjab
- 15. Rajasthan
- 16. Tamil Nadu
- 17. Uttar Pradesh
- 18. West Bangal
- 19. Union Territory (Arunachal Pradesh)
- 20. Union Territory (Lakshadweep)